NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No.31/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 2.00 PM.

NAME OF THE PARTIES: Mr. Kamlesh Kalidas Shah

V/s. M/s. Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. NAME

SIGNATURE

M.S. BHARDWAS Advocator 8m V.P. Verma & Pehtow

Order

Company Appeal No. 31/59/NCLT/MB/MAH/2014

- 1. Ld. Counsel appeared on behalf of the Petitioner. None for the Respondent.
- 2. Since the Respondent are absent, Petitioner is hereby directed to communicate the next date of hearing to the Respondents.
- 3. At the request of the Ld. Counsel appeared on behalf of the Petitioner, the case is adjourned to 10th August, 2016 at 2.30 p.m. for hearing.

M. K. SHRAWAT

Member (Judicial)

Dated: 20th July, 2016.